

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 1**

ITEM No 12  
IA/749(AHM)2021  
in  
CP(IB) 247 of 2020

**Order under Section 7 IBC**

**IN THE MATTER OF:**

State Bank of India  
V/s  
Surya Exim Ltd

.....Applicant

.....Respondent

**Order delivered on ..17/11/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Learned Counsel, Mr. Ravi Pahwa  
For the IRP/RP :  
For the Respondent :

**ORDER**

**IA/749(AHM)2021**

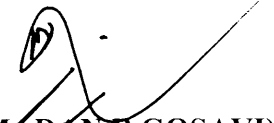
This application is filed by RP under Section 43 of IBC, 2016.

Issue notice to the Respondent. RP to serve notice and file affidavit within two weeks.

Matter to appear for further consideration on 05.01.2022.



**(AJAI DAS MEHROTRA )  
MEMBER (TECHNICAL)**



**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**

Sweta